

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 114
(IB)-1081(PB)/2020

IN THE MATTER OF:

Rajeev Kumra & ors.

...

Applicant/Petitioner

Vs

M/s. CHD Developers Ltd.

...

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 12.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Vivek Kohli (Senior Advocate),
Mr. Monish Surendran, Ms. Mahima Malhotra, Advs.
Mr. Piyush Singh, Akshay Srivastava, Prateek Vats, Advs.

ORDER

List on 01.03.2021.

- Sd -

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

- Sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

12.01.2021
Deepak Kumar